T.C.P No. 67(MAH)/2013

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE PARTIES: Mr. Ravindra Pimplikar

V/s.

M/s. Concept Engineering Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No	. NAM	IE DESI	GNATION	SIGNATURE
1	Deepak	D. Deshpande	Advocate for Respondents	DEST
2	Ajay	In Arctackas	, _	Amplottakn

By Consterrt 67/12/17

Amperitable

For Pelitioner

002,0

ORDER

T.C.P. No. 67/397-398/CLB/MB/MAH/2013

- 3. The Learned Representative of both the sides are present.
- 4. By consent adjourned to **07.12.2017**.

Sd/-

Bhaskara Pantula Mohan **Member (Judicial)** 10.10.2017

Sd/-

M.K. Shrawat Member (Judicial)